## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4811 ANSWERED ON:26.04.2010 COMMERCIAL ACTIVITIES IN MILITARY AREAS Karwariya Shri Kapil Muni

## Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has any policy regarding allotment of spaces in the military areas for small commercial activities including vendors, which affect the external movement of the troops;
- (b) if so, the details thereof;
- (c) whether the military areas envisage security threats from the vendors and shopkeepers in the nearby areas; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Spaces in the military areas for small commercial activities including vendors can be allotted in shopping centres built on defence lands exclusively meant to cater for the needs of defence personnel and their families where no civil shopping complexes exist \within a reasonable distance. These are allotted by the concerned Station Headquarters / Local Military Authorities. Shopping centres are authorized in Scales of Accommodation 2009.
- (c) & (d): Vendors and shop keepers are issued security passes by the concerned Station Headquarters / Local Military Authorities after their police verification is carried out.